

**DIVISION BENCH**

**ITEM NO.102**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.56/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>THE NAINITAL BANK LIMITED V/S RUDRA AUTO TECH ENGINEERING PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Amol Vyas with Sh. Danish Akhtar,  
& Sh. Anuj Kumar, Advs. *: For the Financial Creditor*

Sh. Krishna Dev Vyas, Adv. *: For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1.** Arguments have been advanced by Ld. Counsels representing both the parties.
- 2.** Matter heard. Order reserved.
- 3.** Written submissions, if any, be filed on the e-portal of this Tribunal by 18<sup>th</sup> May, 2024 positively, failing which the same will not be taken into consideration.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**14<sup>th</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*